

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Revision No. 1472 of 2016**

Shyama Pado Das

.... Petitioner

-Versus-

The State of Jharkhand & Others

..... Opposite Parties

**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

For the Petitioner

-----

: Mr. Ajit Kumar, Advocate

For the O.P. No.2

: Md. Zaid Ahmed, Advocate

-----

(Through V.C.)

**07/09.07.2020** Md. Zaid Ahmed, the learned counsel for opposite party states that he has been informed by opposite party no. 2 that her husband has passed away and she has sent a copy of the death-certificate.

Let the death-certificate be placed on record.

It may be filed through e-mail.

Post this matter on 17<sup>th</sup> July, 2020.

**(Shree Chandrashekhar, J.)**